

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, Srinagar

**NOTIFICATION**  
Srinagar, the 21<sup>st</sup> of June, 2021.

**S.O. 207.-** In exercise of the powers conferred by section 24 & 25 of the Code of Criminal Procedure, 1973, the Government hereby appoints the below mentioned officers of the Jammu and Kashmir Prosecution Service, as Public Prosecutor(s)[PPs]/Additional Public Prosecutor(s) [APPs]/Special Public Prosecutor(s) [Spl. PP] and Assistant Public Prosecutor(s)[Asstt. PP] for conducting criminal cases in the Courts indicated against each:

S.No.	Name of the officer	Designation & Name of the Court
1.	Afaq Ahmad Peer	PP in the Court of Principal District & Sessions Judge, Anantnag
2.	Nazir Ahmad Naikoo	PP in the Court of Principal District & Sessions Judge, Baramulla
3.	Suresh Kumar	Additional PP in the: 1. Fast Track Court (POCSO), Jammu and 2. Special Fast Track Court (Rape Cases), Jammu.
4.	Javaid Ahmad Bhat	PP in the Court of Principal District & Sessions Judge, Pulwama
5.	Mohd Maqbool Shah	Additional PP in the Court of Additional District & Sessions Judge, Srinagar
6.	Ashiq Hussain	Additional PP in the Court of 1 <sup>st</sup> Additional District & Sessions Judge, Baramulla
7.	Mumtaz Saleem Mir	Additional PP in the Court of 1 <sup>st</sup> Additional District & Sessions Judge, Srinagar
8.	Anil Mangotra	PP in the Court of Principal District & Sessions Judge, Udhampur
9.	Shaheen Ahmad Khan	PP in the Court of Principal District & Sessions Judge, Rajouri.
10.	Vijay Sudan	1. Spl. PP in the Court of Additional District & Sessions Judge, Rajouri (designated Anti Corruption Court) 2. Additional PP in the Court of Additional District & Sessions Judge, Rajouri
11.	Syed Jehangir Ahmad	PP in the Court of Principal District & Sessions Judge, Kupwara

12.	Rajesh Sharma	1. Additional PP in the Court of Additional District & Sessions Judge, Kathua 2. Spl. PP in the Court of Additional District & Sessions Judge, Kathua (designated Anti Corruption Court)
13.	Himanshu Prakash	1. Spl. PP in the Court of Additional Sessions Court Udhampur (designated Anti Corruption Court) 2. Additional PP in the Court of Additional District & Sessions Judge, Udhampur
14.	Najeeb Hussain Nehvi	Additional PP in the Court of Additional District & Sessions Judge, Pulwama
15.	Rohit Gupta	1. Spl. PP in the Court of Additional District & Sessions Judge, Doda (designated Anti Corruption Court) 2. Additional PP in the Court of Fast Track Court, Doda
16.	Anil Dev Jamwal	Additional PP in the Fast Track Court (POCSO), Srinagar
17.	Koushal Kumar	Additional PP in the Court of Fast Track Court Ramban
18.	Syed Mushtaq Ahmad	Additional PP in the Court of Addl. District & Sessions Judge, Anantnag
19.	Tahseem Bashir Balti	Additional PP in the: 1. Fast Track Court Kupwara. 2. Court of Additional District & Sessions Judge, Handwara
20.	Mohammad Rafiq	Additional PP in the Fast Track Court, Budgam
21.	Zia-ul Rehman Khan	Additional PP in Fast Track Court, Kulgam
22.	Khursheed Ahmad Setari	Spl. PP in the Court of Additional District & Sessions Judge, Pulwama (designated Anti Corruption Court)
23.	Zainul-Abudin	Spl. PP in the Court of 1st Additional District & Sessions Judge, Baramulla (designated Anti Corruption Court)
24.	Aijaz Ahmad Parvaiz	Spl. PP in the Court of Addl. District & Sessions Judge, Anantnag (Designated Anti Corruption Court)
25.	Wajahat Jamil	Spl. PP in the Court of Addl. Spl. Judge (Anti-corruption), Srinagar
26.	Aamir Rahim	Asstt. PP in the Court of Sub Judge, Chadoora
27.	Jaweed Ahmad Sheikh	Assistant PP in the Courts of: 1. Sub-Judge, Bijbehara. 2. Special Mobile Magistrate, Anantnag.

28.	Javid Manzoor	Assistant Public Prosecutor in the Courts of: 1. Sub-Judge, Baramulla 2. Special Mobile Magistrate, Baramulla 3. Munsiff, Baramulla
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The officers at serial Nos. 11, 13, 14, 16, 23, 24, 25 and 26 above shall be deemed to be on deputation to Anti Corruption Bureau, for purposes of drawal of their salary etc.

**By Order of the Government of Jammu and Kashmir.**



**(Khalid Majeed) KAS**

Special Secretary to the Government

Dated: 21.06.2021

No: Home/Pros/18/2021-08

**Copy to the:-**

1. Advocate General, J&K, Srinagar.
2. Director General of Police, J&K Srinagar.
3. Director General of Prosecution, J&K.
4. Principal Secretary to the Hon'ble Lt. Governor, J&K.
5. Commissioner/Secretary to Government, General Administration Department.
6. Inspector Generals of Police, Kashmir/Jammu.
7. Director Anti Corruption Bureau.
8. All District Magistrates.
9. Director Archives, Archaeology and Museums.
10. Director Prosecution, Kashmir/Jammu.
11. Private Secretary to the Chief Secretary.
12. Private Secretary to the Principal Secretary to Government, Home Department.
13. I/C web site.

**Copy also to the:**

1. Registrar General, J&K High Court, Srinagar.
2. All Principal District and Sessions Judges, Kashmir/Jammu.
3. All Additional District and Sessions Judges, Kashmir/Jammu.